

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No.HHC/Admn.6 (20)/77-XIX-

Dated Shimla, the 8th September, 2016.

NOTIFICATION

The Hon'ble High Court of Himachal Pradesh has been pleased to declare 13th *September, 2016* as gazetted holiday on account of Id-ul-Zuha (Bakrid) instead of 12th *September, 2016* for the High Court of H.P and subordinate judiciary.

Further, 12th *September, 2016* has been declared as non court working day for the High Court and in lieu thereof 22nd *October, 2016(Saturday)* shall be the court working day.

BY ORDER

REGISTRAR GENERAL

Endst. No.HHC/Admn.6 (20)/77-XIX-

Dated: 8.9.2016

Copy forwarded for information to:-

1. The Secretary Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
4. The Chief Secretary to the Govt. of H.P. Shimla.
5. The Principal Secretary/Special Secretary/Additional Secretary (Law) to the Government of H.P. Shimla.
6. The Registrar General, all High Courts in India.
7. The Registrar General/Registrar(Vigilance)/Registrar(Judicial)/Registrar(Rules)/Registrar(Administration)/Registrar(Establishment)/Registrar(GAD/Recruitment)/Central Project Coordinator, High Court of Himachal Pradesh, Shimla.
8. The Advocate General, H.P., Shimla.
9. The Registrar, H.P. Administrative Tribunal, Shimla, H.P.
10. The Secretary, Lokayukta, H.P., Shimla.
11. The Registrar, Lokayukta, H.P., Shimla.
12. All the District/Additional District & Sessions Judges/ Civil Judges (Sr. Division)/ Secretaries District Legal Service Authority/ Mobile Traffic Magistrates/Civil Judges(Jr. Division) in H.P.
13. The Presidents, District Consumers forums, Shimla, Mandi, Dharamshala and Una, H.P.
14. The Presiding Officers, Labour Court, Shimla and Dharamshala, H.P.
15. The Member Secretary/Administrative Officer, H.P. State Legal Aid Service Authority, Shimla-9.
16. The Director/ Joint Director/Deputy Director H.P. Judicial Academy, Curzon House, Boileauganj, Shimla -171005.
17. The Secretary, Supreme Court Bar Association, New Delhi.
18. The Secretary, H.P. High Court Bar Association, Shimla.
19. The Secretary, Bar Council of India, New Delhi.
20. The Secretary, Bar Council, of H.P. Shimla.
21. All the Secretaries of Bar Associations in H.P.
22. The Accountant General, H.P., Shimla.
23. All the Additional Registrars/Deputy Registrars/Assistant Registrars/ Secretaries /Court Masters/Private Secretaries/Chief Librarian/ Section Officers/Public Relation Officer/Protocol Officer/ Court Officer, Court Managers, High Court of H.P., Shimla.

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24. The Secretary/Private Secretary/P.A to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar(Rules) Registrar (Administration)/ Registrar(Establishment)/Registrar(GAD/ Recruitment), High Court of H.P., Shimla.
25. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
26. The President/General Secretary, H.P. High Court Non-Gazetted Employees Association, Shimla.
27. Guard file.

Additional Registrar(O&A)